

**MADHYA PRADESH STATE JUDICIAL ACADEMY  
HIGH COURT OF M.P., JABALPUR**

**Workshop on – Key Issues and Challenges under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989**

**19<sup>th</sup> & 20<sup>th</sup> OCTOBER, 2019 (JABALPUR)**

**PROGRAMME**

**19<sup>th</sup> OCTOBER, 2019 (Saturday)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	<b>10.00 a.m. to 10.30 a.m.</b>	Introduction of the Workshop & prefatory remarks  By: <b>Director, MPSJA</b>
<b>II</b>	<b>10.30 a.m. to 11.45 a.m.</b>	An overview of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 & Offences under the Act and Rights of victims and witnesses  By: <b>Shri Gajendra Singh, Special Judge SC/ST (PA) Act, Narsinghpur</b>  <span style="float: right;">(Contd.....)</span>
<b>TEA BREAK (11.45 a.m. to 12.00 noon)</b>		
<b>III</b>	<b>12.00 noon to 1.30 p.m.</b>	An overview of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 & Offences under the Act and Rights of victims and witnesses  By: <b>Shri Gajendra Singh, Special Judge SC/ST (PA) Act, Narsinghpur</b>
<b>LUNCH BREAK (1.30 p.m. to 2.15 p.m.)</b>		
<b>IV</b>	<b>2.15 p.m. to 3.30 p.m.</b>	<b><u>Presentation by Group - I</u></b>  <i>Issues relating to bail under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 &amp; Protection of Children from Sexual Offences Act, 2012</i>  <b>Co-ordinated by: Shri Virendra Pratap Singh, Special Judge SC/ST (PA) Act, Jabalpur</b>
<b>TEA BREAK (3.30 p.m. to 3.45 p.m.)</b>		
<b>V</b>	<b>3.45 p.m. to 5.00 p.m.</b>	General introduction of Protection of Children from Sexual Offences Act, 2012 & Issues relating to determination of age  By: <b>Shri Dharendra Singh, Faculty (Senior), MPSJA</b> & <b>Shri Awdhesh Kumar Gupta, I ADJ, Jabalpur</b>

**20<sup>th</sup> OCTOBER, 2019 (Sunday)**

<b>I</b>	<b>10.00 a.m. to 11.00 a.m.</b>	Sexual offences: Medical perspective  By: <b>Dr. Vivek Shrivastava, HOD, Department of Forensics, N.S.C.B. Medical College, Jabalpur</b>
<b>II</b>	<b>11.00 a.m. to 12.00 noon</b>	Procedure regarding Caste Certificate and issues relating conversion, migration and marriage affecting caste  By: <b>Shri Gajendra Singh, Special Judge SC/ST (PA) Act, Narsinghpur</b>
<b>TEA BREAK (12.00 noon to 12.15 p.m.)</b>		
<b>III</b>	<b>12.15 p.m. to 1.15 p.m.</b>	<b><u>Presentation by Group - II</u></b>  <i>Law relating to presumption under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989</i>  <b>Co-ordinated by: Shri Yogesh Kumar Gupta, Special Judge SC/ST (PA) Act, Vidisha</b>
<b>LUNCH BREAK (1.15 p.m. to 2.00 p.m.)</b>		
<b>IV</b>	<b>2.00 p.m. to 3.00 p.m.</b>	<b><u>Presentation by Group - III</u></b>  <i>Award of compensation to victim and sentencing policy under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989</i>  <b>Co-ordinated by: Shri Afsar Javed Khan, Special Judge SC/ST (PA) Act, Sehore</b>
<b>TEA BREAK (3.00 p.m. to 3.15 p.m.)</b>		
<b>V</b>	<b>3.15 p.m. to 4.00 pm</b>	Open Interaction followed by Valedictory Session  By: <b>Director, MPSJA</b>

- Note: (1) The Time Table is subject to change as per exigencies.  
(2) Use of Cell Phones in lecture room is strictly prohibited.

**DIRECTOR**